per cent on Income-tax, the collection of Income-tax and Corporation Tax during the year 1966-87 declined absolutely and/or as compared to budgeted figures;

- (b) if so, whether it is a case of diminishing returns on Income-tax; and
- (c) the steps Government propose to take to reverse the trend?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) The collections of Income-tax and Corporation Tax during 1966-67 amounted to Rs 628 73 crores against the Budget Estimates of Rs 666 22 crores Though these collections have fallen short of budget estimates, they were up by Rs 52 09 crores as compared to the collections of Rs 576 64 crores during 1968-66

- (b) No, Sir The collections in a year depend on the trade conditions in the year
  - (c) Does not arise

#### Assistance for Drought-Affected Areas

### \*982 Shri Eswara Reddy: Shri Narendya Singh Mahida:

Will the Minister of Finance be pleased to state.

- (a) the total amount provided by the Centie for assistance to the drought and scarcity affected areas in 1967-68.
- (b) the State-wise allocation of this assistance, and
- (c) whether this assistance will be given to the State in lumpsum to be used at State's discretion or it will be released on the basis of specific schemes prepared by the States?

The Minister of State in the Ministry of Finance (Shri K. C. Fast): (a) and (b). The Central Budget for 1967-68 includes a provision of Rs 6300 crores as losns and Rs 12.00 as grants, for assistance to scarcity affected States The distribution of this provision will depend upon the requirements

from time to time and State-wise allocation of it cannot be made in advance.

(c) The Central assistance is available for certain broad categories of expenditure, ceilings for which are fixed in consultation with the State Government concerned and on basis of the report of a team of officers deputed by the Centre to visit the State and assess the requirements. Within the broad categories, the details of specific schemes are worked out by the State Governments themselves The assistance is generally by way of reimbursement of actual expenditure However if the expenditure is expected to be substantial and the ways and means position of the State Government concerned justifies it, suitable advance releases of Central assistance are made on a provisional basis, subject to later adjustments on the basis of actual expenditure

#### Practising of Untouchability

\*983. Shri Baburao Patel: Will the Minister of Social Welfare be pleased to state

- (a) whether his attention has been drawn to the nine recommendations regarding the practising of untouchability made in the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1965-66 on pages 53 to 55; and
- (b) if so, the steps Government propose to take to improve upon the inhuman conditions under which the so-called untouchables are living?

# The Minister of State $i_R$ the Department of Social Wolfare (Shrimati Phulrenu Guha): (a) Yes, S1r

(b) Government are already implementing various schemes in the Backward Classes Sector of the Five Year Plans to improve the social, economic and educational conditions of the Scheduled Castes A special Committee appointed in 1965 is also engaged in a detailed investigation of the problem of intouchability, and review of tha

Schemes hitherto undertaken to deal with this problem.

## सिंबाई योजनाए

\* 984. की प्रकाशवीर शास्त्री:
की यशवन्त सिंह कुशवाह:
की शिव कुमार शास्त्री:
की कारक वास:
की रखुवीर सिंह शास्त्री:

क्या सिचाई और विद्युत मती यह बताने की कृपा करेंगे कि

- (क) क्या केन्द्रीय सरकार ने राज्य सरकारा को यह निर्देश दिया है कि वे अपने वर्तमान आय-व्ययको में सिवाई को प्राथमिकना वें:
- (ख) क्या यह भी सच है कि राज्य सरकारों ने सिंचाई के लिये बहुत बोडी राशि नियत की है ,
- (ग) यदि हा, तो क्या खाद्य समस्या हल करने पर इसका प्रतिकूल प्रभाव पडेगा,
- (घ) यदि हा, तो क्या सरकार नै सिंबाई के लिये पर्याप्त व्यवस्था की है , भौर
- (ब) यदि हा, तो उसका व्यौरा क्या है ?

सिंबाई धौर विद्युत मंत्री (डा॰ कु॰ स॰ राव) : (क) जी, हा।

(ख) से (ड) जिस गिंत से कार्य चल रहे हैं उसको देखते हुए नियत राशिया जरूरत से कम हैं। व्यय की राशियों में उचित परिवर्तन करके सिचाई के लिए वर्तमान भावण्टनों को किनना बढाया जा सकता है, इसके बारे में विचार-विमर्श हो रहा है। Drop in Rural Business of L.I.C.

\*985. Shri H N. Mukerjee: Will the Minister of Finance be pleased to state

- (a) whether it is a fact that the rural business of the Life Insurance Corporation of India has shown a significant drop between 1963 and 1968;
- (b) if so, what are the relevant figures, and
- (e) whether steps have been taken towards decentralising servicing work to the branch level and using regional languages, in order to reach the countryside effectively?

The Minister of State in the Ministry of Finance (Shri K. C. Pant); (a) and (b) No. Sir The rural business of the LIC during the financial year 1 1-1962 to 31-3-1963 was Rs 2335 cropes equivalent to an annual figure of Rs 1868 crores Since the new business during the financial year 1965-66 was Rs 2206 crores, there was an increase during the period between 1963 and 1966

(c) Yes, Sir

इताराईल-प्ररब संघर्व के बारे में भारत के वृष्टिकोण के कारण धनाज तथा वित्तीय सहायता पर प्रमाव

> \*986 श्री कः निः मबुकरः श्री रामावतार शास्त्रीः श्री कामेश्वर सिंहः

क्या विला मत्री यह बताने की कृपा करेते कि ·

(क) क्या प्रत्य-इसराइली सचके के दौरान मरकार द्वारा प्रपनाई गई नीति के कारण भारत को प्रमरीका द्वारा दी जाने वाली प्रनाज की मावा तथा विलीय सहायता में कोई कमी की जाने वाली है जिसका प्रमरीका के सीनेटर, मि० विलियम ग्रो० कांउगर ने हाल के प्रपंने वक्तव्य में ग्रामास दिया है; ग्रीर